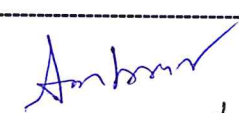


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/16, IA 186/17 , IN CP 04/16	-	To file objections in Registry	397/ 398	P. Obul Reddy Vs. Rayan Steel P. Ltd. & 17 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	A.M. Srinivasan 990012675 K.S. WADIVELU	Counsel for Petitioner - do -	 A.M. Srinivasan

**ORDER**

Counsel for Petitioner is present. Matter is listed today on the memo filed by the Counsel for Petitioner. I.A 186/17 is taken up today. Counsel reported that, Notices of the Application has been served on the opposite party on 15/12/2017. However, none appeared for Respondents. Therefore, matter is ordered to be list it on **21/12/2017**. Registry is directed to address a letter to the Respondents about listing of I.A 186/17 and Petitioner counsel is directed to collect it from the registry and to serve it on the Counsel for opposite party.

  
**Member (T)**

  
**Member (J)**